

JUDGMENTS FOR THE MONTH OF SEPTEMBER, 2014

Sl No	Date of Judgment	CASE NO.	PARTIES' NAME	SUBJECT	JUDGMENT DELIVERED BY
1	1 st	CRP 256/2014	BHOPAL THAPA VS SMTI BINA BORO & ORS	Civil Revision against orders passed by Civil Court in suits	HON'BLE MR. JUSTICE N. CHAUDHURY
2	1 st	CRP 257/2014	BHOPAL THAPA VS GIRIJESH TIWARI & ORS	Civil Revision against orders passed by Civil Court in suits	HON'BLE MR. JUSTICE N. CHAUDHURY
3	1 st	CRP 258/2014	BHOPAL THAPA VS RIVA DEVI SHAW & ORS	Civil Revision against orders passed by Civil Court in suits	HON'BLE MR. JUSTICE N. CHAUDHURY
4	2 nd	RSA 48/2003	SMTI RENUKA ROY & ORS VS LAKSHMI KANTA ROY & ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE N. CHAUDHURY
5	2 nd	RSA 84/2003	KONLORA BEZ AND ORS VS BAHADUR KAMAN AND ANR	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE N. CHAUDHURY
6	2 nd	RSA 44/2004	SMTI. KETAKI SINGHA VS THE STATE OF ASSAM AND ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE Mr. JUSTICE N. CHAUDHURY
7	2 nd	WP(C) 4455/2007	THE MANAGEMENT OF BEHUBAR TEA ESTATE VS THE SECY. ASSAM CHAH KARMACHARI SANGHA AND ORS	Payment of Bonus Act, 1965	THE HON'BLE MR. JUSTICE B.K. SHARMA
8	2 nd	WP(C) 4807/2008	NORTH EASTERN COALFIELDS VS THE STATE OF ASSAM AND ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE MR JUSTICE HRISHIKESH ROY
9	2 nd	WP(C) 110/2009	LEDO SONALI (GAON) PATHAR PARICHALANA SAMITY AND ORS VS THE COAL INDIA LTD. AND ORS	Compensations relating to Land Matters	HON'BLE MR JUSTICE HRISHIKESH ROY
10	2 nd	MACApp. 79/2012	UNITED INDIA INSURANCE COMPANY LIMITED VS URMILA CHAND AND ORS	Appeal from Railway Claims Tribunal	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
11	3 rd	Crl.A. 165/2012	JOHN ALI & ANR VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE C.R. SARMA HON'BLE DR. (Mrs.) JUSTICE INDIRA SHAH
12	3 rd	Crl.A. 180/2012	MD DHAN ALI VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE C.R. SARMA HON'BLE DR. (Mrs.) JUSTICE INDIRA SHAH

13	3 rd	RSA 210/2014	ABDUL JALIL MAZUMDAR VS ALAUDDIN BARBHUIYA 10 ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE N. CHAUDHURY
14	3 rd	WA 258/2014	STATE OF ASSAM & 2 ORS VS TAFJUL ALI & ANR	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE A.K. GOSWAMI
15	4 th	RSA 68/2003	HAMID ALI AND ORS VS RUSTOM ALI	Appeals from motor accident claims tribunal	HON'BLE Mr. JUSTICE N. CHAUDHURY
16	5 th	RSA 158/2004	PRADIP KR PAUL AND ORS VS NITYA GOPAL ROY	Second Appeals arising out of suits for specific enforcement of contract	HON'BLE Mr. JUSTICE N. CHAUDHURY
17	5 th	WP(C) 1901/2010	MD SAMSUL ALI VS THE STATE OF ASSAM AND ORS	Major punishment with respect to State Govt Employees	HON'BLE MR. JUSTICE A.K. GOSWAMI
18	6 th	WP(C) 2561/2014	SMT. DIPTIMONI BORAH & ANR VS THE STATE OF ASSAM AND 3 ORS	Appointment on compassionate ground on non-educational matter	HON'BLE MR. JUSTICE N. CHAUDHURY
19	8 th	CRP 187/2013	BANK OF BARODA VS RANJAN CHETIA & 4 ORS	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE N. CHAUDHURY
20	9 th	RSA 82/2004	JAMALUDDIN AHMED VS ANOWARA BEGUM	Appeals against Original Decrees	HON'BLE MR. JUSTICE N. CHAUDHURY
21	9 th	RSA 51/2005	ON THE DEATH OF RAHMAT ALI HIS LEGAL HEIRS SALIM UDDIN BARBHUIYA (SON) AND ORS VS HABIB ALI BARBHUIYA AND ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE Mr. JUSTICE N. CHAUDHURY
22	9 th	Cont.Cas(C) 366/2014	RUMEL AKTAR TAPADAR VS DR. D J BORAH	Contempt Petition (Civil)	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE A. K. GOSWAMI
23	9 th	WA 273/2014	IMRANUL HOQUE VS MANIK TALUKDAR & 14 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE (ACTING) HON'BLE MR JUSTICE A. K. GOSWAMI
24	9 th	WP(C) 3242/2014	RUMEL AKTAR TAPADAR VS THE STATE OF ASSAM & 3 ORS	Admissions in MBBS or BDS Course in Medical and Dental College	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE A. K. GOSWAMI
25	10 th	RSA 124/2005	MUNILAL DAS VS PUTOLI BALA DAS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE N. CHAUDHURY
26	11 th	MACApp. 228/2013	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD VS SMTI. BAHPATI SAIKIA & 2 ORS	Appeals from motor accident claims tribunal	HON'BLE MR. JUSTICE N. CHAUDHURY

27	11 th	CRP 117/2014	SMTI. AMELA BEGUM MAZUMDAR & 3 ORS VS MD. ABID HUSSAIN MAZUMDAR & 8 ORS	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE N. CHAUDHURY
28	12 th	CRP 288/2014	NEMI CHAND GANGWAL VS SURESH KUMAR JAIN (BAKLIWAL)	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE N. CHAUDHURY
29	15 th	RSA 58/2005	CHANDRA SAKHI SINGHA & ANR VS BIDYA PATI SINGHA	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE N. CHAUDHURY
30	16 th	Crl.Pet. 67/2010	DHRUBA DAS & ANOTHER VS MD. ZAKIR HUSSAIN KHAN & ORS	Criminal Revisions for quashing of criminal proceeding	HON'BLE THE CHIEF JUSTICE (ACTING) MR K. SREEDHAR RAO
31	16 th	Crl.Pet. 173/2010	TATA TELESERVICES LTD AND 4 ORS VS MANISH KASHYAP	Criminal Revisions for quashing of criminal proceeding	HON'BLE THE CHIEF JUSTICE (ACTING) MR K. SREEDHAR RAO
32	18 th	RSA 110/2002	LANKESHWAR DEKA VS NARAYAN BAISHYA	Second appeals arising out of suits in respect other matters	HON'BLE MR. JUSTICE N. CHAUDHURY
33	18 th	Crl.A. 184/2013	SAPAN BARDHAN VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE C.R. SARMA HON'BLE MR. JUSTICE P.K. SAIKIA
34	19 th	WP(C) 2704/2010	JITENDRA SARMA & 25 ORS VS THE STATE OF ASSAM AND ORS	Salary and allowances with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE T. VAIPHEI
35	19 th	WP(C) 3041/2012	ANUJ KUMAR DUTTA VS THE STATE OF ASSAM & ANR	Selection and appointment with respect to State Govt Employees	HON'BLE MR. JUSTICE T. VAIPHEI
36	19 th	WP(C) 4317/2014	JUNED AHMED MAZARBHUIYA VS THE STATE OF ASSAM & 4 ORS	Appointment on compassionate ground on Educational Matter with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE T. VAIPHEI
37	22 nd	LA.App. 18/2014	THE UNION OF INDIA VS MAHENDRA NATH & 3 ORS	Other First Appeals	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
38	22 nd	LA.App. 19/2014	THE UNION OF INDIA VS SABIN KALITA & ANR	Other First Appeals	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
39	22 nd	LA.App. 20/2014	THE UNION OF INDIA VS GANGARAM KALITA	Other First Appeals	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
40	22 nd	LA.App. 21/2014	THE UNION OF INDIA VS HAHIRAM KALITA & ANR	Other First Appeals	THE HON'BLE MR. JUSTICE A.K. GOSWAMI

41	22 nd	LA.App. 22/2014	THE UNION OF INDIA VS RAJENDRA NATH & ANR	Other First Appeals	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
42	22 nd	LA.App. 23/2014	THE UNION OF INDIA VS JITEN KALITA & 2 ORS	Other First Appeals	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
43	22 nd	LA.App. 24/2014	THE UNION OF INDIA VS UTTAM KALITA & 4 ORS	Other First Appeals	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
44	22 nd	LA.App. 25/2014	THE UNION OF INDIA VS PRAFULLA KALITA & 2 ORS	Other First Appeals	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
45	22 nd	LA.App. 26/2014	THE UNION OF INDIA VS ALAK KALITA & ANR	Other First Appeals	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
46	22 nd	LA.App. 27/2014	THE UNION OF INDIA VS MAHENDRA KALITA	Other First Appeals	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
47	22 nd	LA.App. 28/2014	THE UNION OF INDIA VS ANIL CH. NATH & ANR	Other First Appeals	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
48	22 nd	LA.App. 29/2014	THE UNION OF INDIA VS BIREN KALITA & ANR	Other First Appeals	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
49	22 nd	LA.App. 30/2014	THE UNION OF INDIA VS APAHARAN NATH & 2 ORS	Other First Appeals	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
50	22 nd	LA.App. 31/2014	THE UNION OF INDIA VS LAKHI PRAVA KALITA & 3 ORS	Other First Appeals	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
51	22 nd	LA.App. 32/2014	THE UNION OF INDIA VS SAYAN KALITA & 2 ORS	Other First Appeals	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
52	22 nd	LA.App. 33/2014	THE UNION OF INDIA VS PRATAP KALITA & 2 ORS	Other First Appeals	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
53	22 nd	LA.App. 34/2014	THE UNION OF INDIA VS MANDADARI KALITA & 2 ORS	Other First Appeals	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
54	22 nd	LA.App. 35/2014	THE UNION OF INDIA VS MAHAMAYA KALITA	Other First Appeals	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
55	22 nd	LA.App. 36/2014	THE UNION OF INDIA VS DINABANDHU NATH	Other First Appeals	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
56	22 nd	LA.App. 37/2014	THE UNION OF INDIA VS DILIP NATH	Other First Appeals	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
57	22 nd	LA.App. 38/2014	THE UNION OF INDIA VS PRABHA KALITA & 2 ORS	Other First Appeals	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
58	22 nd	LA.App. 39/2014	THE UNION OF INDIA VS THOGOBALA KALITA & 2 ORS	Other First Appeals	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
59	22 nd	LA.App. 40/2014	THE UNION OF INDIA VS BHIM CH. NATH	Other First Appeals	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
60	22 nd	LA.App. 41/2014	THE UNION OF INDIA VS JOGENDRA NATH KALITA	Other First Appeals	THE HON'BLE MR. JUSTICE A.K. GOSWAMI

61	22 nd	LA.App. 42/2014	THE UNION OF INDIA VS AKSHAY KALITA & 2 ORS	Other First Appeals	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
62	22 nd	LA.App. 43/2014	THE UNION OF INDIA VS DAYARAM DEKA	Other First Appeals	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
63	22 nd	LA.App. 44/2014	THE UNION OF INDIA VS BHUBANESWAR KALITA	Other First Appeals	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
64	22 nd	LA.App. 45/2014	THE UNION OF INDIA VS LOHIT NATH & 2 ORS	Other First Appeals	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
65	22 nd	LA.App. 46/2014	THE UNION OF INDIA VS DAYARAM KALITA	Other First Appeals	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
66	22 nd	LA.App. 47/2014	THE UNION OF INDIA VS BIPIN KALITA & 4 ORS	Other First Appeals	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
67	22 nd	LA.App. 48/2014	THE UNION OF INDIA VS GIRIDHAR NATH & ANR	Other First Appeals	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
68	22 nd	LA.App. 49/2014	THE UNION OF INDIA VS HITRAM KALITA & ANR	Other First Appeals	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
69	22 nd	LA.App. 50/2014	THE UNION OF INDIA VS TITHIRAM KALITA & ANR	Other First Appeals	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
70	22 nd	LA.App. 51/2014	THE UNION OF INDIA VS KHARIKA NATH & ANR	Other First Appeals	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
71	22 nd	LA.App. 52/2014	THE UNION OF INDIA VS SUDRISHKA KALITA & 3 ORS	Other First Appeals	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
72	22 nd	LA.App. 53/2014	THE UNION OF INDIA VS SMTI BATAHI KALITA & 2 ORS	Other First Appeals	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
73	22 nd	LA.App. 54/2014	THE UNION OF INDIA VS BHUBANESWAR KALITA & 2 ORS	Other First Appeals	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
74	22 nd	LA.App. 55/2014	THE UNION OF INDIA VS BHUMIDHAR NATH & ANR	Other First Appeals	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
75	23 rd	WP(C) 4343/2010	MCLEOD RUSSEL INDIA LTD VS THE STATE OF ASSAM & ORS.	Sales Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE A. K. GOSWAMI
76	23 rd	WP(C) 4344/2010	MCLEOD RUSSEL INDIA LTD VS THE STATE OF ASSAM & ORS.	Sales Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE A. K. GOSWAMI
77	23 rd	WP(C) 4345/2010	MCLEOD RUSSEL INDIA LTD VS THE STATE OF ASSAM & ORS.	Sales Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE A. K. GOSWAMI
78	23 rd	WP(C) 5326/2010	MCLEOD RUSSEL INDIA LTD VS THE STATE OF ASSAM & ORS.	Sales Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE A. K. GOSWAMI

79	23 rd	<u>WP(C) 5327/2010</u>	MCLEOD RUSSEL INDIA LTD VS THE STATE OF ASSAM & ORS.	Sales Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE A. K. GOSWAMI
80	23 rd	<u>WP(C) 5328/2010</u>	MCLEOD RUSSEL INDIA LTD VS THE STATE OF ASSAM & ORS.	Sales Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE A. K. GOSWAMI
81	23 rd	<u>WP(C) 5329/2010</u>	MCLEOD RUSSEL INDIA LTD VS THE STATE OF ASSAM & ORS.	Sales Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE A. K. GOSWAMI
82	23 rd	<u>WP(C) 5846/2010</u>	MCLEOD RUSSEL INDIA LIMITED VS THE STATE OF ASSAM & ORS.	Sales Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE A. K. GOSWAMI
83	23 rd	<u>WP(C) 5848/2010</u>	MCLEOD RUSSEL INDIA LTD VS THE STATE OF ASSAM & ORS.	Sales Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE A. K. GOSWAMI
84	23 rd	<u>WP(C) 5849/2010</u>	MCLEOD RUSSEL INDIA LTD VS THE STATE OF ASSAM & ORS.	Sales Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE A. K. GOSWAMI
85	23 rd	<u>WP(C) 5850/2010</u>	MCLEOD RUSSEL INDIA LTD VS THE STATE OF ASSAM & ORS.	Sales Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE A. K. GOSWAMI
86	23 rd	<u>WP(C) 5852/2010</u>	MCLEOD RUSSEL INDIA LTD VS THE STATE OF ASSAM & ORS.	Sales Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE A. K. GOSWAMI
87	23 rd	<u>WP(C) 6643/2010</u>	MCLEOD RUSSEL INDIA LTD VS THE STATE OF ASSAM & ORS.	Sales Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE A. K. GOSWAMI
88	23 rd	<u>WP(C) 6729/2010</u>	MCLEOD RUSSEL INDIA LTD VS THE STATE OF ASSAM & ORS.	Sales Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE A. K. GOSWAMI
89	23 rd	<u>WP(C) 249/2011</u>	M/S M K SHAH EXPORTS LTD. VS THE STATE OF ASSAM & ORS.	Sales Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE A. K. GOSWAMI
90	23 rd	<u>WP(C) 252/2011</u>	M/S M K SHAH EXPORTS LTD. VS THE STATE OF ASSAM & ORS.	Sales Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE A. K. GOSWAMI
91	23 rd	<u>WP(C) 254/2011</u>	M/S M K SHAH EXPORTS LTD. VS THE STATE OF ASSAM & ORS.	Sales Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE A. K. GOSWAMI

92	23 rd	WP(C) 349/2011	M/S M K SHAH EXPORTS LTD. VS THE STATE OF ASSAM & ORS.	Sales Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE A. K. GOSWAMI
93	23 rd	WP(C) 383/2011	APPEJAY SURENDRA CORPORATE SERVICES PVT. LTD VS THE STATE OF ASSAM & ORS.	Sales Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE A. K. GOSWAMI
94	23 rd	WP(C) 386/2011	APPEJAY SURENDRA CORPORATE SERVICES PVT. LTD VS THE STATE OF ASSAM & ORS.	Sales Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE A. K. GOSWAMI
95	23 rd	WP(C) 395/2011	APPEJAY SURENDRA CORPORATE SERVICES PVT. LTD VS THE STATE OF ASSAM & ORS.	Sales Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE A. K. GOSWAMI
96	23 rd	WP(C) 396/2011	APPEJAY SURENDRA CORPORATE SERVICES PVT. LTD VS THE STATE OF ASSAM & ORS.	Sales Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE A. K. GOSWAMI
97	23 rd	WP(C) 690/2011	ASSAM COMPANY INDIA LIMITED & ANR VS THE STATE OF ASSAM & ORS.	Agricultural Income-Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE A. K. GOSWAMI
98	23 rd	WP(C) 736/2011	ASSAM COMPANY INDIA LIMITED & ANR VS THE STATE OF ASSAM & ORS.	Agricultural Income-Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE A. K. GOSWAMI
99	23 rd	WP(C) 737/2011	ASSAM COMPANY INDIA LIMITED & ANR VS THE STATE OF ASSAM & ORS.	Agricultural Income-Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE A. K. GOSWAMI
100	23 rd	WP(C) 745/2011	ASSAM COMPANY INDIA LIMITED & ANR VS THE STATE OF ASSAM & ORS.	Agricultural Income-Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE A. K. GOSWAMI
101	23 rd	WP(C) 746/2011	ASSAM COMPANY INDIA LIMITED & ANR VS THE STATE OF ASSAM & ORS.	Agricultural Income-Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE A. K. GOSWAMI
102	23 rd	WP(C) 790/2011	MCLEOD RUSSEL INDIA LTD VS THE STATE OF ASSAM & ORS.	Sales Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE A. K. GOSWAMI
103	23 rd	WP(C) 791/2011	ASSAM COMPANY INDIA LIMITED & ANR VS THE STATE OF ASSAM & ORS.	Agricultural Income-Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE A. K. GOSWAMI
104	23 rd	WP(C) 792/2011	ASSAM COMPANY INDIA LIMITED & ANR VS THE STATE OF ASSAM & ORS.	Agricultural Income-Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE A. K. GOSWAMI

105	23 rd	<u>WP(C) 901/2011</u>	MCLEOD RUSSEL INDIA LTD VS THE STATE OF ASSAM & ORS.	Sales Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE A. K. GOSWAMI
106	23 rd	<u>WP(C) 905/2011</u>	MCLEOD RUSSEL INDIA LTD VS THE STATE OF ASSAM & ORS.	Sales Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE A. K. GOSWAMI
107	23 rd	<u>WP(C) 906/2011</u>	MCLEOD RUSSEL INDIA LTD VS THE STATE OF ASSAM & ORS.	Sales Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE A. K. GOSWAMI
108	23 rd	<u>WP(C) 907/2011</u>	MCLEOD RUSSEL INDIA LTD VS THE STATE OF ASSAM & ORS.	Sales Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE A. K. GOSWAMI
109	23 rd	<u>WP(C) 908/2011</u>	MCLEOD RUSSEL INDIA LTD VS THE STATE OF ASSAM & ORS.	Sales Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE A. K. GOSWAMI
110	23 rd	<u>WP(C) 909/2011</u>	MCLEOD RUSSEL INDIA LTD VS THE STATE OF ASSAM & ORS.	Sales Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE A. K. GOSWAMI
111	23 rd	<u>WP(C) 2556/2011</u>	M/S WARREN TEA LIMITED VS THE STATE OF ASSAM & ORS.	Agricultural Income-Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE A. K. GOSWAMI
112	23 rd	<u>WP(C) 2557/2011</u>	M/S WARREN TEA LIMITED VS THE STATE OF ASSAM & ORS.	Agricultural Income-Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE A. K. GOSWAMI
113	23 rd	<u>WP(C) 2572/2011</u>	M/S WARREN TEA LIMITED VS THE STATE OF ASSAM & ORS.	Agricultural Income-Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE A. K. GOSWAMI
114	23 rd	<u>WP(C) 2574/2011</u>	M/S WARREN TEA LIMITED VS THE STATE OF ASSAM & ORS.	Agricultural Income-Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE A. K. GOSWAMI
115	23 rd	<u>WP(C) 2585/2011</u>	M/S WARREN TEA LIMITED VS THE STATE OF ASSAM & ORS.	Agricultural Income-Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE A. K. GOSWAMI
116	23 rd	<u>WP(C) 2586/2011</u>	M/S WARREN TEA LIMITED VS THE STATE OF ASSAM & ORS.	Agricultural Income-Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE A. K. GOSWAMI
117	23 rd	<u>WP(C) 2588/2011</u>	M/S WARREN TEA LIMITED VS THE STATE OF ASSAM & ORS.	Agricultural Income-Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE A. K. GOSWAMI

118	23 rd	<u>WP(C) 2589/2011</u>	M/S WARREN TEA LIMITED VS THE STATE OF ASSAM & ORS.	Agricultural Income-Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE A. K. GOSWAMI
119	23 rd	<u>WP(C) 2637/2011</u>	M/S PARRY AGRO INDUSTRIES LTD. VS THE STATE OF ASSAM & ORS.	Sales Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE A. K. GOSWAMI
120	23 rd	<u>WP(C) 2640/2011</u>	M/S PARRY AGRO INDUSTRIES LTD. VS THE STATE OF ASSAM & ORS.	Sales Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE A. K. GOSWAMI
121	23 rd	<u>WP(C) 2646/2011</u>	M/S PARRY AGRO INDUSTRIES LTD. VS THE STATE OF ASSAM & ORS.	Sales Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE A. K. GOSWAMI
122	23 rd	<u>WP(C) 2648/2011</u>	M/S PARRY AGRO INDUSTRIES LTD. VS THE STATE OF ASSAM & ORS.	Sales Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE A. K. GOSWAMI
123	23 rd	<u>WP(C) 2666/2011</u>	M/S WARREN TEA LIMITED VS THE STATE OF ASSAM & ORS.	Agricultural Income-Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE A. K. GOSWAMI
124	23 rd	<u>WP(C) 2667/2011</u>	M/S WARREN TEA LIMITED VS THE STATE OF ASSAM & ORS.	Agricultural Income-Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE A. K. GOSWAMI
125	23 rd	<u>WP(C) 2669/2011</u>	M/S WARREN TEA LIMITED VS THE STATE OF ASSAM & ORS.	Agricultural Income-Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE A. K. GOSWAMI
126	23 rd	<u>WP(C) 2670/2011</u>	M/S WARREN TEA LIMITED VS THE STATE OF ASSAM & ORS.	Agricultural Income-Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE A. K. GOSWAMI
127	23 rd	<u>WP(C) 2671/2011</u>	M/S WARREN TEA LIMITED VS THE STATE OF ASSAM & ORS.	Agricultural Income-Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE A. K. GOSWAMI
128	23 rd	<u>WP(C) 2672/2011</u>	M/S WARREN TEA LIMITED VS THE STATE OF ASSAM & ORS.	Agricultural Income-Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE A. K. GOSWAMI
129	23 rd	<u>WP(C) 2675/2011</u>	M/S WARREN TEA LIMITED VS THE STATE OF ASSAM & ORS.	Agricultural Income-Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE A. K. GOSWAMI
130	23 rd	<u>WP(C) 2677/2011</u>	M/S WARREN TEA LIMITED VS THE STATE OF ASSAM & ORS.	Agricultural Income-Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE A. K. GOSWAMI

131	23 rd	<u>WP(C) 3823/2011</u>	M/S PARRY AGRO INDUSTRIES LTD. VS THE STATE OF ASSAM & ORS.	Agricultural Income-Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE A. K. GOSWAMI
132	23 rd	<u>WP(C) 3826/2011</u>	M/S PARRY AGRO INDUSTRIES LTD. VS THE STATE OF ASSAM & ORS.	Agricultural Income-Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE A. K. GOSWAMI
133	23 rd	<u>WP(C) 3842/2011</u>	KANCO TEA & INDUSTRIES LTD VS THE STATE OF ASSAM & ORS.	Agricultural Income-Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE A. K. GOSWAMI
134	23 rd	<u>WP(C) 3935/2011</u>	BENGAL TEA & FABRICS LTD. VS THE STATE OF ASSAM & ORS.	Agricultural Income-Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE A. K. GOSWAMI
135	25 th	<u>WA 316/2014</u>	SRI MOHANA REDDY CHINTAM & SMT SAROJA CHINTAM VS FOOD CORPORATION OF INDIA & 3 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE A. K. GOSWAMI
136	26 th	<u>CrI.A. 117/2014</u>	Y. BRAJABIDHU SINGH VS NATIONAL INVESTIGATION AGENCY	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE C.R. SARMA HON'BLE MR. JUSTICE P.K. SAIKIA
137	26 th	<u>WP(C) 3594/2014</u>	ALL ASSAM SECONDARY ADDITIONAL (CONSTRUCTURAL) TEACHERS ASSOCIATION & ANR VS THE STATE OF ASSAM AND 44 ORS	Other service matters with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE T. VAIPHEI